

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 500
(To be answered on the 4th February 2021)**

**PROMOTING DOMESTIC MANUFACTURING OF AIRCRAFT AND AIR
CARGO OPERATIONS**

500. SHRI KESINENI SRINIVAS

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has prepared a policy blueprints on domestic manufacturing of aircraft and air cargo operations and if so, the details thereof;**
- (b) the list of the stakeholders consulted or proposed for consultation for devising both the policies;**
- (c) whether the Government proposes to open training institutes on PPP basis to train individuals to participate as the workforce in the aviation segment; and**
- (d) if so, the details thereof including the list of stakeholders under consultation?**

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) Within the extant policy which enables domestic manufacturing of aircraft, the Government has been promoting and facilitating the manufacturing of aircraft, including a Regional Transport Aircraft, and associated equipment by public and private enterprises in India. Hindustan Aeronautics Limited has produced over 80 AVRO (HS-748) aircraft with a seating capacity of 36 passengers for commuter operations. More recently, it has manufactured the 19-seater Hindustan 228-201 aircraft for regional air connectivity. The Council of Scientific and Industrial Research (CSIR) has developed the experimental version of SARAS, which is a multi-purpose 14-seater civilian aircraft. Development and certification of the 19-seater Light Transport Aircraft is an on-going laboratory-based project of CSIR. With regard to air cargo, the National Civil Aviation Policy 2016 had provided for a number of measures for its growth. Furthermore, a holistic National Air Cargo Policy Outline and also a Mission Statement on India

Next-Gen Aviation Hub have been finalised and released on 15-16 January 2019, the objectives of which are fundamental re-engineering in the air cargo ecosystem for the growth and development of air cargo sector within the country and promotion of regional and State air cargo hubs which could act as gateways for the efficient flow of domestic cargo, international cargo and transit international cargo. Metrics on which the air cargo efficiencies are measured have also been detailed out, besides key performance indices that monitor the policy execution.

(b) All major associations and federations of aviation stakeholders comprising of airlines, airports, freight forwarding community, e-commerce, logistics and allied services providers, and aviation information technology companies were consulted, besides individual companies which participated in meetings of bodies such as the Air Cargo Logistics Promotion Board.

(c) and (d) It has been decided to transfer the operations and management of Indira Gandhi Rashtriya Uran Akademi (IGRUA), an autonomous organisation under this Ministry, to a strategic partner under PPP mode. Further, in order to utilise the unused infrastructure at the airports of Airports Authority of India (AAI), for enhancing the number of licensed pilots in the country, 06 AAI airports (Lilabari, Khajuraho, Belagavi, Kalaburgi, Jalgaon and Salem) have already been identified for operations (with highly discounted concession fee) of Flying Training Organisations (FTOs).
